# iJuris

Integrated Judicial Upgradation and Reforms on Infrastructure and Services

User Manual – Judge User

Supreme Court of India

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### 1. Introduction

iJuris is a system developed for collecting the information from across the High Courts, Court Complexes and individual Judicial officers. The system is flexible and assists in developing dynamic questionnaire required for collecting information based on various parameters

iJuris systems is integrated with NJDG (National Judicial Data Grid). User credentials used for accessing NJDG Intranet can be used for accessing iJuris system.

#### Audience

This target audience for this document is the **Judge User**.

#### Purpose of this Document

This document will familiarise the Judge User with the services available in the iJuris application and the procedures to use these services.

## 2. Accessing the system

The system can be accessed at <a href="https://njdg.ecourts.gov.in/iJuris/">https://njdg.ecourts.gov.in/iJuris/</a> (accessible on Intranet)

To log-in into the system, select Judge radio button and enter JOCODE and JustIS mobile app log-in credentials. In case credentials are not available, click on 'Click here to generate password' link and log-in using generated PIN.

If JOCODE or mobile number is incorrect, please contact CPC for changing the mobile number or adding mobile number in NJDG.

ijur Integrat	iS ed Judicial Upgradation and Reform	ns on Infrastructure and Services			
	Courts Infrastructure	Human Resources Housing Facilities	Services Recruitment	Welcome National High Court Judge User Name User Name Password/PIN:	
	Promotions	eCourts Legal aid	Accessibility	Enter password/PIN Submit Reset Click Here To Generate Password	
53		Version :1.0		Disclaimer	National Informatics Centre

Fig: Log-in screen

On log-in, dashboard will be displayed. The dashboard provides overall status of data entry of various available survey forms.

iJuris Integrated Judicial Upgradation and Reforms on Infrastructure and Services							<b>8</b> ************************************
	RXXXXXXXXXX	6830					
JUDICIAL OFFICERS							
2 Published Surveys		1 Judicial Officers	***	2 Surveys to be completed	O Initiated	1 Completed	Ø

Fig: Landing screen – Dashboard

### 3. Survey Entry

- Select Survey Master  $\rightarrow$  Survey entry
- Select State and the Survey for data entry. All the questions in the selected survey will be displayed along with Survey description and survey availability dates.
- Start entering the data. Based on the answers to the questions, sub-questions might be populated as shown below.

For questions which require multiple entries, a '+' button will appear to populate same set of questions again. This will enable user to add multiple data entries for a particular set of questions.

iJuris Integrated Judicia Reforms on Infras	al Upgradation and structure and Services		× XXXXXXXXXXXXXX
+ A	Add   Report		
	Survey     Individual Court or Officers     *		
	Survey Description : Individual Court or Officers	Survey Date : From 13-04-2023 TO 30-06-2023 Current Cycle : 17-04-2023 To 30-06-20	023
Per	rsonal Details/Profile of the Presiding Officer Court Room Ame	enities and Furniture Court Room Amenities and Furniture Arrangement and Capacity Judges Chamber	
Co	urt Details Information and Communication Technology (ICT)	Infrastructure Final Submit	
	Judges Chamber Freeze Topic		
Ę	1) Is Judge Chamber available :	O Yes O No	
2	1.1) If Yes, size of Judge Chamber (in sq. ft.) :	Less than 100 sqft *	
	2) Is there an attached toilet available with Judge Chamber :	O Yes ○ No 😧	
	3) Is Air Conditioning available in Judge Chamber :	O Yes 🗌 No 👩	
	4) Is there a separate room for Judgment Writer/Steno :	O Yes O No 👩	
	5) Is there a separate staff room for Shirastedar/Reader/Court Master/Execution Clerk/Other clerical staff of the Court :	♥Yes ○No	
		Submit Reset	
53	Version :1.0	Disclaimer	NIC National Informatics Centre

Fig: Survey Entry

• Click on Submit to save the data. Saved data can be modified later.

		×	ONNONOTIN
jocode test	Added successfully!!		
jocode test	Survey Date : From 21-04-2023 TO 01-06-2023	Current Cycle :	21-04-2023 To 01-06-2023
	jocode test	Added successfully!! jocode test Survey Date : From 21-04-2023 TO 01-06-2023	jocode test Survey Date : From 21-04-2023 TO 01-06-2023 Current Cycle :

Fig: Survey entry success message

iJuris Integrated Judici Reforms on Infra	ial Upgradation and structure and Services	<b>(3</b> ) <b>(6) (6)</b>	XXXXXXXXXX *				
+ 4	Add   Report		_				
	* Survey Individual Court or Officers *						
	Survey Description : Individual Court or Officers	Survey Date : From 13-04-2023 TO 30-06-2023 Current Cycle : 17-04-2023 To 30-06-202	3				
Pe	Court Room Am	tenities and Furniture Court koom Amenities and Furniture Arrangement and Capacity Judges Chamber					
Co	ourt Details Information and Communication Technology (ICT)	Infrastructure Final Submit					
	Judges Chamber Freeze Topic						
3	1) Is Judge Chamber available :	O Yes O No					
2	1.1) If Yes, size of Judge Chamber (in sq. ft.) :	Less than 100 sqft					
	<ol> <li>Is there an attached toilet available with Judge Chamber :</li> </ol>	O Yes ○ No Ø					
	3) Is Air Conditioning available in Judge Chamber :	O Yes 🔿 No 👩					
	4) Is there a separate room for Judgment Writer/Steno :	O Yes 🔿 No 👩					
	5) Is there a separate staff room for Shirastedar/Reader/Court Master/Execution Clerk/Other clerical staff of the Court :	O Yes ○ No					
		Submit Reset					
53	Version :1.0	Disclaimer	National Informatics Centre				

Fig: Survey entry – Modify

• On completing the entry of a topic, click on **Freeze Topic** tab. If all the entered data is correct, click on the Freeze button.

**NOTE**: After you click on Freeze, data cannot be modified. Click on Freeze button only after ensuring that all the entered data is correct.

iJuri: Integrat Reforms	S ted Judicial Upgradation and s on Infrastructure and Servi	ces					e	******************
		* Survey	Individual Court or	Officers *				
	Survey D	escription :	Individual Court o	or Officers	Survey Date : From 13-04-2023 TO 30-06-202	23 Current C	Cycle: 17-04-2023 Te	0 30-06-2023
	Personal Details/	Profile of the	Presiding Officer	Court Room Amenities and Furni	ture Court Room Amenities and Furniture	Arrangement and Capacity	Judges Chamber	
	Court Details	Information	and Communicatio	on Technology (ICT) Infrastructure	Final Submit			
Menu	Freeze To     Arrangement an	opic d Capacity						
		1. Size	of Court Room (in	sq. ft.)		Less than 250 sqft		
		2. Size	of the Dias in the	Court Room - (in sqft)		75-150 sqft		
		3. Num	ber of Court Staff	seating/working in Court Room		1		
		4. Lawy	ers seating capac	tity in Court Room		Less than10		
		5. Parti	es and witness se	ating capacity inside the Court R	oom	20-30		
				Arrangen	ent and Capacity Topic is already freezed			
153.c//njdg	.ecourts.gov.in/īJuris/	?p=previous&	app_token=75f55c1	rn Versisa.:10	Disclair	ner		

Fig: Freeze Topic

• Click on Final Submit tab after data in all the topics is finalised. Click on the Submit button for final submission of the survey.

**NOTE**: Ensure that you Freeze all the topics before final submission. If any topic is pending, corresponding message is displayed and Submit button is not available.

Uuris Integrated Judicial Upgradation and					Вжжжж	KKXXXXXXXX
Survey Description : Individual Court or Officers		Survey Date : From 13-04-2023 IU	30-06-2023	Current Cycle :	17-04-2023 10 30-06-2023	
Personal Details/Profile of the Presiding Officer Court Roo	m Amenities and Furniture	Court Room Amenities and Furniture	Arrangement and Capacity	Judges Chamber	Court Details	
Information and Communication Technology (ICT) Infrastructur	e Final Submit					
Personal Details/Profile of the Presiding Officer						
Court Room Amenities and Furniture						
Court Room Amenities and Furniture						
✓ Court Details						
Court Details						
1.Nature of Court	Regular Court					
2.Is this Court located in the court complex selected above?	No					
3.If No ? Select	Judicial Premises					
+ Arrangement and Capacity						
Judges Chamber						
Information and Communication Technology (ICT) Infrastructure	е					
		Final Submit				
Versi	on :1.0		Disclaimer			

Fig: Survey Entry – Final Submit

• Click on report tab to view data entry status of the survey.

+ Add	Heport			
Show 10	✓ entries			PDF
Field Id	Field Name	¢	Field Value	\$
State : I	Maharashtra			
Survey	: Individual Court or Officers , Topic : Personal De	tails/Profile of the Presiding Officer, <b>Sub Topic</b> : Per	sonal Details	
1	Name of the Presiding Officer	3		
2	Current Designation	8		
3	Since when the current designation is held	TextBox		
4	Date of Birth	TextBox		
5	Gender	OMale Female Other		
6	Date of Enrolment as an Advocate	TextBox		
7	Years of Active Practice as an Advocate	Less than one year 🐱		
8	Date of joining Service	TextBox		
9	In which capacity are you working?	Judicial Officer 🗸		
10	Details of Educational Qualifications	TextBox		

Fig: Survey Entry Report

# 4. Survey Report

Survey report displays status of survey data entry. The report can be exported in .pdf and .xls formats.

iju Integ Refor	ris rated Judicial Upgrad rms on Infrastructure a	ation and and Services											
	Survey Re	port											
	Report												
	O District Court O High Court Dudge - Survey Individual Court or Officers - Cycle 17-04-2023 To 30-06-2023 - Title Arrangement and Capacity X												
	Show 10 v entries Search:												
	Court Complex	Pending Cases	Total Courts	Total judges		Court Details				Arrangement and Capa	icity		
						Court Details				Arrangement and Capa	icity		
Menu					Nature of Court	Is this Court located in the court complex selected above?	If No ? Select	Size of Court Room (in sq. ft.)	Size of the Dias in the Court Room - (in sqft)	Number of Court Staff seating/working in Court Room	Lawyers seating capacity in Court Room	Parties and witness seating capacity inside the Court Room	
	Maharashtr	a											
	No group												
			2838	2029	Regular Court	No	Judicial Premises	Less than 250 sqft	75-150 sqft	1	Less than10	20-30	
	Showing 1 to	1 of 1 entries										Previous 1 Next	
53					V	ersion :1.0			Di	sclaimer		<b>NIC</b> Information	

Fig: Survey Report

# iJuris

Integrated Judicial Upgradation and Reforms on Infrastructure and Services

User Manual – District Court User

Supreme Court of India

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#### 1. Introduction

iJuris is a system developed for collecting the information from across the High Courts, Court Complexes and individual Judicial officers. The system is flexible and assists in developing dynamic questionnaire required for collecting information based on various parameters.

iJuris systems is integrated with NJDG (National Judicial Data Grid). User credentials used for accessing NJDG Intranet can be used for accessing iJuris system.

#### Audience

This target audience for this document is the **District Court User**.

#### Purpose of this Document

This document will familiarise the District Court user to fill the requisite information about the services and infrastructure pertaining to the court complexes within the jurisdiction of the respective district.

## 2. Accessing the system

The system can be accessed at <a href="https://njdg.ecourts.gov.in/iJuris/">https://njdg.ecourts.gov.in/iJuris/</a> (accessible on Intranet)

To log-in into the system, select High Court radio button and name of your High Court. Log-in credentials used for accessing NJDG Intranet may be used. In case the credentials are not available, CPC may be requested to create the credentials for the District Court User for accessing NJDG Intranet.

٢	iJuris Integrated Judicial Upgradation and Reforms	on Infrastructure and Services			
	Courts Infrastructure Courts Infrastructure Judicial Officers Promotions	Human Resources Housing Facilities eCourts Eggal aid	Services Services Recruitment Committee Supreme Court of India © 2	Welcome         National       High Court       Judge         Select Highcourt       *         User Name       *         User Name       *         Password/PIN:       Enter password/PIN         Submit       Reset	
53		Version :1.0		Disclaimer	National Informatica Centre

Fig: Log-in screen

On log-in, dashboard will be displayed. The dashboard provides overall status of data entry of various available survey forms.

٢	iJuris Integrated Judicial Upgradation and Reforms on Infrastructure and Services								enicpune 👻
	Pune District Dashboard								
	DISTRICT COURT COMPLE	XES							
	2 Published Surveys		20 Court Complexes	<b>a</b>	40 Surveys to be completed		1 Initiated	O	0
	JUDICIAL OFFICERS								
Menu	2 Published Surveys	6	205 Judicial Officers	*	410 Surveys to be completed	H	0 Initiated	1 Completed	0

Fig: Landing screen – Dashboard

## 3. Survey Entry

- Select Survey Master  $\rightarrow$  Survey entry
- Select your Court Complex and the Survey for data entry. All the questions in the selected survey will be displayed along with Survey description and survey availability dates.
- Start entering the data. Based on the answers to the questions, sub-questions might be populated as shown below.

For questions which require multiple entries, a '+' button will appear to populate same set of questions again. This will enable user to add multiple data entries for a particular set of questions.

٩	iJuris Integrate Reforms	5 ed Judicial Upgradation and on Infrastructure and Services										B nicpune -
		Miscellaneous Questions	Litigant Health	and Sanitation facilities	Litigant Cor	nvenience and facilitation provisio	ons Informatio	n and Communicat	ion Technology based services	Building and Space provisio	n of the Complex	
		Separate provisions & facili	ties for lawyers	Residential Facilities for	Judges: F	acility for Public Prosecutors/ Gov	vernment Pleaders	Final Submit				_
			Facilities for la	wyers Freeze Topic								
			1) Whether the	complex has separate Ba	r room? :	🔾 Yes 🕕 No 💡						
			1.1) Size :			Less than 250 sq ft	<ul> <li>250-350 sq ft</li> </ul>	<ul> <li>350-450 sq ft</li> </ul>	<ul> <li>More than 450 sq ft.</li> </ul>			
			1.2) No. of suc	h bar rooms :		4						
			1.3) Seating ca	pacity :		50						
len			1.1) Size :			Less than 250 sq ft	O 250-350 sq ft	350-450 sq ft	More than 450 sq ft.			
2			1.2) No. of suc	h bar rooms :		8						
			1.3) Seating ca	pacity :		80						
			<ul><li>2) Whether the</li></ul>	e complex has separate La	dies Bar Roon	n?: OYes ONo						
			3) Whether con Shed/Notary sh	mplex makes provision for ned? :	r Suitors	○ Yes ○ No						
			4) Whether the Complex? :	ere is a separate Legal Aid	Centre in the	🔾 Yes 🗌 No						
			5) Whether the Lawyers? :	ere is a separate room for	Legal Aid Pan	el OYes ONo						
						Su	Reset					
53				Vers	sion :1.0				Disclaimer			NIC National Informatics Centre

Fig: Survey Entry

• Click on Submit to save the data. Saved data can be modified later.



Fig: Data entry success message

Integrated Justicial Upgradation and Integrated Justicial Upgradation and		Onicpune -
Survey Description : Court Complex	Survey Date : From 13-04-2023 10 30-06-2023	Current Cycle : 13-04-2023 to 30-06-2023
Miscellaneous Questions Litigant Health and Sanitation facilities Litigant Conveni	ence and facilitation provisions Information and Communication Technology based services B	luilding and Space provision of the Complex
Separate provisions & facilities for lawyers Residential Facilities for Judges: Facility	for Public Prosecutors/ Government Pleaders Final Submit	
Facilities for lawyers Freeze Topic		
1) Whether the complex has separate Bar room? :	O Yes 🔿 No 👩	
1.1) Size :	O Less than 250 sq ft ○ 250-350 sq ft ○ 350-450 sq ft ○ More than 450 sq ft.	
1.2) No. of such bar rooms :	30	
1.3) Seating capacity :	50	
2		
1.1) Size :	Less than 250 sq ft O 250-350 sq ft O 350-450 sq ft More than 450 sq ft.	
1.2) No. of such bar rooms :	23	
1.3) Seating capacity :	80	
2) Whether the complex has separate Ladies Bar Room? :	⊖ Yes O No	
3) Whether complex makes provision for Suitors Shed/Notary shed? :	Ves No	
4) Whether there is a separate Legal Aid Centre in the Complex? :	⊖ Yes O No	
5) Whether there is a separate room for Legal Aid Panel Lawyers? :	○ Yes ○ No	
	Submit Reset	
S Version :1.0	Disclaimer	<b>NIC</b> Netionalies

Fig: Survey Entry – Modify

• On completing the entry of a topic, click on **Freeze Topic** tab. If all the entered data is correct, click on the Freeze button.

**NOTE**: After you click on Freeze, data cannot be modified. Click on Freeze button only after ensuring that all the entered data is correct.

Uuris Integrated Judicial Upgradation and Referens on Infractivative and Services						Incourse •
Miscellaneous Questions U	Itigant Health and Sanitation facilities Utigant Convenience and facilitation provisions	Information and Communication Technology based services	Building and Space provision of the Complex	Separate provisions & facilities for lawyers	Residential Facilities for Judges:	
Facility for Public Prosecutors/ G	overnment Pleaders Final Submit					
	Facilities for lawyers Feneral Topic					
Facilities for lawyers						
	1. Whether the complex has separate Bar room?			Yes		
	1.1.1. Size			Less than 250 sq ft		
	1.2.1. No. of such bar rooms			30		
	1.3.1. Seating capacity			50		
	1.1.2. Size					
	1.2.2. No. of such bar rooms					
1	1.3.2. Seating capacity					
3	1.1.3. Size			250-350 sq ft		
	1.2.3. No. of such bar rooms			23		
	1.3.3. Seating capacity			80		
	2. Whether the complex has separate Ladies Bar Room?			No		
	2.1_ Number of such bar rooms					
	2.2. Size					
	2.4 Seating capacity					
	3. Whether complex makes provision for Suitors Shed/Notary shed?			No		
	3.1_ If yes, what is the capacity of shed to accommodate number of persons?					
	4. Whether there is a separate Legal Ald Centre in the Complex?					
	5. Whether there is a separate room for Legal Aid Panel Lawyers ?					
	5.1_ If yes, what is the seating capacity of such room?					
		Treezz				
5	Version :1.0		Discialmer			NIC

Fig: Freeze Topic

• Click on Final Submit tab after data in all the topics is finalised. Click on the Submit button for final submission of the survey.

**NOTE**: Ensure that you Freeze all the topics before final submission. If any topic is pending, corresponding message is displayed and Submit button is not available.

iJuris Integrated Judicial Upgradation and Reforms on Infrastructure and Services				e
Survey Descrip	tion : Court Complex	Survey	Date : From 13-04-2023 TO 30-06-2023	Current Cycle : 13-04-2023 To 30-06-2023
Miscellaneous Questions	Litigant Health and Sanitation facilities	Litigant Convenience and facilitation provisions	Information and Communication Technology based service	Building and Space provision of the Complex
Separate provisions & facilities	s for lawyers Residential Facilities for	Judges: Facility for Public Prosecutors/ Governm	ent Pleaders Final Submit	
Miscellaneous Questions				
Miscellaneous Question				
1.Number of Juvenile Jus	tice Boards in the District	20		
2.Whether separate buildi Board	ing is available for Juvenile Justice	Yes		
Building and Space provision	of the Complex			
Litigant Health and Sanitation	facilities			
Litigant Convenience and faci	litation provisions			
Information and Communication     Facility for Public Prosecutors	on Technology based services / Government Pleaders			
Separate provisions & facilitie	s for lawyers			
• Residential Facilities for Judge	es:			
		Final S	ubmit	
	Ver	sion :1.0	Disclaimer	N

Fig: Survey Entry – Final Submit

• Click on report tab to view data entry status of the survey.

+ Add	mtry		
Shaw 10			_
Field	Field Name	ê Field Valu	PDF
State : Ma	laharashtra ,District ; Pune,Complex : Pune, District and Sessions Court		
Survey : 0	Court Complex , Topic : Building and Space provision of the Complex, Sub Topic : Building and Space		
1	Total no. of Court Rooms in the Court Complex	24	
2	No. of vacant Court Rooms in the Court Complex	2	
3	Whether ownership of court complex is with Judiciary?	○ Yes ○ No	
3.1	No. of such Court Rooms in Judicial premises	TextBox	
4	Whether ownership of court complex is with Government ?	○ Yes ○ No	
4.1	No. of such Court Rooms in Government premises	TextBox	
5	Whether the Court Complex is in Rented premises of non government entity/individual?	○ Yes ○ No	
5.1	if Yes then Number of such Court Rooms in Rented premises of non government entity/individual	TextBox	
6	Number of under construction Court Rooms in Court Complex	TextBox	
7	Number of Floors in Court Complex	TextBox	
Showing 1 t	to 10 of 145 entries	Previous 1 2	2 4 5 15 Nevt

Fig: Survey Entry Report

# 4. Survey Report

Survey data entered report is generated for the selected court complex and survey. The report can be exported in .pdf and .xls formats.



Fig: Survey Report

# iJuris

Integrated Judicial Upgradation and Reforms on Infrastructure and Services

User Manual – High Court User

Supreme Court of India

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### 1. Introduction

iJuris is a system developed for collecting the information from across the High Courts, Court Complexes and individual Judicial officers. The system is flexible and assists in developing dynamic questionnaire required for collecting information based on various parameters

iJuris systems is integrated with NJDG (National Judicial Data Grid). User credentials used for accessing NJDG Intranet can be used for accessing iJuris system.

#### Audience

This target audience for this document is the **High Court User**.

#### Purpose of this Document

This document will familiarise the High Court User with the services available in the iJuris application and the procedures to use these services.

## 2. Accessing the system

The system can be accessed at <a href="https://njdg.ecourts.gov.in/iJuris/">https://njdg.ecourts.gov.in/iJuris/</a> (accessible through Intranet)

To log-in into the system, select High Court radio button and name of your High Court. For accessing iJuris, a separate user role of 'Registrar General' is created for High courts. CPC can create users for this role though NJDG Intra.

j i	iJuris ntegrated Judicial Upgradation and Reforms	on Infrastructure and Services			
	Courts Infrastructure Courts Infrastructure Judicial Officers Promotions	Human Resources Housing Facilities Courts Ecourts Legal aid	Committee Supreme Court of India © 2	Welcome         National       High Court       Judge         Setect Highcourt       *         User Name       *         User Name       *         Password/PIN:       Enter password/PIN         Submit       Reset	
53		Version :1.0		Disclaimer	National Informatics Centre

Fig: Log-in screen

On log-in, dashboard will be displayed. The dashboard provides overall status of data entry of various available survey forms.

٢	iJuris Integrated Judicial Upgradation and Reforms on Infrastructure and Services								etest registrar general 👻
	🙆 Bombay High Court Dashb	oard							
	STATES								
	2 Published Surveys		4 States/UT	H	8 Surveys to be completed	H	3 Initiated	O Completed	Ø
	DISTRICT COURT COMPLE	XES							
🗐 Menu	1 Published Surveys		508 Court Complexes		508 Surveys to be completed		1 Initiated	O Completed	Ø
	JUDICIAL OFFICERS								
	1 Published Surveys		2564 Judicial Officers	*	2564 Surveys to be completed		0 Initiated	1 Completed	Ø
									Netional
53			Version :	1.0			Disclaimer		Informatics

Fig: Landing screen – Dashboard

## 3. Survey Entry

- Select Survey Master  $\rightarrow$  Survey entry
- Select State and the Survey for data entry. All the questions in the selected survey will be displayed along with Survey description and survey availability dates.
- Start entering the data. Based on the answers to the questions, sub-questions might be populated as shown below.

For questions which require multiple entries, a '+' button will appear to populate same set of questions again. This will enable user to add multiple data entries for a particular set of questions.

iJuris Integrated Judicial Upgradation and Reforms on Infrastructure and Services			est registrar general •
Survey Entry			
+ Add   Report			
	• State Goa *	Survey Judicial Strength and Vacancies at Hig	
Survey D	escription : Judicial Strength and Vacancies at Higher District Judiciary	Survey Date : From 20-04-2023 TO 30-06-2023	Current Cycle : 20-04-2023 To 30-06-2023
Strength Final Subr	nit		
	Strength Freeze Topic		
2	1) Whether there is promotion-related litigation(s) pending in court(s)? :	• Yes O No	
ž	1.1) Whether Case(s) Pending at :	Supreme Court	
	1.2) Case type :	SLP	
	1.3) Case number :	4	
	1.4) Case year :	2020	
	1.1) Whether Case(s) Pending at :	High Court *	
	1.2) Case type :	WP	
	1.3) Case number :	25	
	1.4) Case year :	2018	
		Submit Reset	
52	Version :1.0	Disclaimer	NIC Informatics

Fig: Survey Entry

• Click on Submit to save the data. Saved data can be modified later.

+ Add E Report	Diu and Da	Added successfully!!		
Reforms on Infrastructure and Services Survey Entry + Add		$\bigcirc$	×	et register general

Fig: Data entry success message

iJuris Integrated Judicial Upgradation and Reforms on Infrastructure and Services			e test registrar general •
Survey Entry			
T Add E Report	• State Goa •	* Survey Judicial Strength and Vacancies at Hig *	
Survey De	scription : Judicial Strength and Vacancies at Higher District Judiciary	Survey Date : From 20-04-2023 TO 30-06-2023	Current Cycle: 20-04-2023 To 30-06-2023
Strength Final Subm	ά.		
	Strength Freeze Topic		
	<ol> <li>Whether there is promotion-related litigation(s) pending in court(s)? :</li> </ol>	O Yes O No	
	1.1) Whether Case(s) Pending at :	Supreme Court *	
	1.2) Case type :	SLP	
	1.3) Case number :	4	
	1.4) Case year :	2020	
	1.1) Whether Case(s) Pending at :	High Court *	
	1.2) Case type :	WP	
	1.3) Case number :	25	
	1.4) Case year :	2018	
	•	Submit Reset	
52]	Version :1.0	Disclaimer	NIC

Fig: Survey Entry – Modify

• On completing the entry of a topic, click on **Freeze Topic** tab. If all the entered data is correct, click on the Freeze button.

**NOTE**: After you click on Freeze, data cannot be modified. Click on Freeze button only after ensuring that all the entered data is correct.

ji N	UITIS orgrated Judicial Upgradation and orms on Infrastructure and Services						est registrar general
	+ Add E Report Survey De Strength Final Subm	* State scription :	Goa * Judicial Strength and Vacancies at Higher District Judiciary	• Survey Survey	Judical Strength and Vacancies at Hig_ * V Date : From 20-04-2023 TO 30-06-2023	Current Cycle :	20-04-2023 To 30-06-2023
lenu	• Strength	Strengt	Freeze Topic r there is promotion-related litigation(s) pending in court(s)?			Yes	
		ether Case(s) Pending at e type e number e year			Supreme Court SLP 4 2020		
		1.1.2. Whe 1.2.2. Cas 1.3.2. Cas 1.4.2. Cas	ether Case(s) Pending at e type e number e year			High Court WP 25 2018	
R			Version :1.0	Freeze	Cancel		NIC

Fig: Freeze Topic

• Click on Final Submit tab after data in all the topics is finalised. Click on the Submit button for final submission of the survey.

**NOTE**: Ensure that you Freeze all the topics before final submission. If any topic is pending, corresponding message is displayed and Submit button is not available.

٤	Uuris Integrated Judicial Upproduction and Reference on Infrastructure and Services						🚯 test registrar general 🔸
	Survey Entry + Add  Report Survey Descript	State Gos Son : Judicial Strength and Vacancies at Higher Distr	* ] ict	Survey Autical Strength and Vacancies at I     Survey Date : From 20-1	≈e * M-2023 TO 30-06-2023	Current Cycle: 20-04-2023 To 30-06-2023	
	Strength Final Submit	Judiciary					
	Strength 1.Whether there is promotion-related litig	ation(s) pending in court(s)?	Yes				
Real	1.1.1.Whether Case(s) Pending at 1.2.1.Case type		Supreme Court				
	1.3.1.Case number		4 2020				
	1.1.2.Whether Case(s) Pending at		High Court WP				
	1.3.2.Case number		25 2018				
				Final Submit			
8		v	ersion :1.0		Disclaimer		Cartre

Fig: Survey Entry – Final Submit

• Click on report tab to view data entry status of different surveys.

Uuris Integrated Judicial Upgradation and Referens on Infrastructure and Services				test registrar
Survey Entry				
+ Add  Report				
	* State Goa	•		
Show 10 🗸 entries				POF
Field Id	•	Field Name	•	Field Value 4
State : Goa				
Survey : Judicial Strength a	nd Vacancies at Higher District Judiciary , Topic : Strength, Sub Topic : Strength			
1	Whether there is promotion-related itigation(s) pending in court(s)?		Yes	O No
1.1.1	Whether Case(s) Pending at		Suprer	ne Court 🗸
1.2.1	Case type		SLP	
1.3.1	Case number		4	
14.1	Case year		2020	
1.1.2	Whether Case(s) Pending at		High C	lourt 🗸
1.2.2	Case type		WP	
13.2	Case number		25	
1.4.2	Case year		2018	
Showing 1 to 9 of 9 entries				Previous 1 Next

Fig: Survey Entry Report

## 4. Survey Report

Court complex-wise data entry status is available through this report. The report can be exported in .pdf and .xls formats.

iJuris Integrated Judicial Upgradation and Reforms on Infrastructure and Services							e	test registrar gene
Survey Report								
○ District Court ● High Co Show 10 ♥ entries	urt O Judge Search:	* Su	Judicial Strength and Vacancies a	• Cycle 20-04-2023	To 30-06-2023 *	• Title	elect Some Options	PDF Excel
Court Pendi Complex Case	ng Total s Courts	Total judges		Stre	ngth			
Goa			Whether there is promotion-related litigation	Stre	ngth Whether Case(s) Pending at	Case type	Case number	Case year
No group	71	47	Yes		High Court	WP	4	2018
Showing 1 to 1 of 1 entries							Previous	1 Next
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			Fig: Survey	Report				

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